



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,16th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 4**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO SPECIAL DIVISION BENCH),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**JUDGMENT**

33	WP(C)/7792/2016 AT 2:00 PM	SABIR AHMED <b>Versus</b> UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.R A CHOUDHURY MRS.S AZIZ MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
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**MOTION**

34	WP(C)/6090/2022 B/O, CONNECTED WITH ITEM NO. 7 OF THE DAILY CAUSE LIST	SMT. PROMILA BALA DAS AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
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LEAVE NOTE OF ADVOCATES FOR 16/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MS. D GHOSH	03-09-2022	To	16-09-2022
8)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
9)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
10)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
11)	MR. R. ALI	07-09-2022	To	16-09-2022
12)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
13)	MR I HASSAN	12-09-2022	To	16-09-2022
14)	MR. A SARMA	21-09-2022	To	29-09-2022
15)	MS. B M CHETRI	14-09-2022	To	23-09-2022
16)	MR. R P KAKOTI SR. ADV.	14-09-2022	To	17-09-2022

17)	MR. N H LASKAR	16-09-2022	To	20-09-2022
18)	MR. S C KEYAL	16-09-2022	To	25-09-2022
19)	MR S BORGHAIN	16-09-2022	To	29-09-2022



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
54	WP(C)/7711/2016 BY SLIP	JADUMONI NATH and 28 ORS. <b>Versus</b> STATE OF ASSAM and 3 ORS.	MR.M SAIKIA MR.K N KALITA	SC, HEALTH
<b>ORDERS</b>				
55	Cont.Cas(C)/395/2020 BY SLIP	HASNIN SHAMINA SAYYID <b>Versus</b> SAMIR KUMAR SINHA	NISHAT SAYYID MS P AGARWAL MR I HASIEB	MR. D SAIKIA MR A CHALIHA MR B GOGOI
56	I.A.(Civil)/2811/2022 B/O in WP(C)/3113/2021 <b>WITH</b> WP(C)/3113/2021	DIPON NARZARY AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.  DIPON NARZARY AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER  MR F Z MAZUMDER	GA, ASSAM  GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 16/09/2022

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19)	MR S BORGOHAIN	16-09-2022	To	29-09-2022



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CIVIL BENCH-IV, FROM ITEM  
NOS. 1 TO 38), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
62	WP(C)/5978/2022 FIXED	ARNAB RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA	SC, HIGHER EDU GA, ASSAM ASSTT.S.G.I.
63	WP(C)/6003/2022 FIXED	DYNA ROOF PRIVATE LTD. AND ANR. <b>Versus</b> PURSHOTTAM GAGGAR AND 4 ORS. B	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	MR. S DUTTA, SR. SC, PNB
64	WP(C)/6107/2022 B/O	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. D SAIKIA MR P NAYAK MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	ASSTT.S.G.I.
<b><u>ORDERS</u></b>				
65	WP(C)/4519/2022 B/O	ALIFUL AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR K BHUYAN MR. H A AHMED	SC, FOREST
66	WP(C)/4914/2022 FIXED	RATUL DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR D K DAS MS. P BHUYAN	SC, CO OP GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/09/2022

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3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 39 TO 70), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
62	WP(C)/3820/2021 PART-HEARD, FIXED	NGO PARADISE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM SC, FINANCE
63	WP(C)/4775/2022 PART-HEARD, FIXED	ABDUR ROUF AND 56 ORS <b>Versus</b> THE STATE OF ASSAMA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN MS S DAS	GA, ASSAM SC, FOREST
64	WP(C)/4255/2016 FIXED	DR. JOYASHREE GOSWAMI MAHANTA <b>Versus</b> THE ELECTION COMMISSION OF INDIA and 4 ORS	MR.R BARUAH MR.N M DUTTA	C.G.C. MR.H GUPTA(R-1) SC, ELECTION COMMISSION. ASSTT.S.G.I.
65	WP(C)/4280/2016 FIXED	ALEMA KHATUN and 8 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MRM RAHMAN MR.S RANA MS.S DAS	GA, ASSAM
66	WP(C)/874/2017 FIXED	TARAWATI KUTUM <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.M BHAGABATI MSG BORA	GA, ASSAM
67	WP(C)/5623/2020 BY SLIP	IMRAD ALI AND 103 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM MR A UPADHYAY MR. P UPADHYAY SC, REVENUE SC, PCB
68	WP(C)/4295/2022 FIXED	M/S NORTH EAST INFRASTRUCTURE <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MS E NATH	ASSTT.S.G.I. SC, BSNL
69	WP(C)/4343/2022 FIXED	M/S NORTH EAST INFRASTRUCTURE <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS	ASSTT.S.G.I. SC, BSNL

**ORDERS**

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LEAVE NOTE OF ADVOCATES FOR 16/09/2022

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.1-42) AND (CRL.PET.  
MATTERS, ITEM NOS. 1-30) ),ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
63	Bail Appln./2341/2022 B/O	BIREN DEKA <b>Versus</b> THE STATE OF ASSAM	MD A K AHMED K SHIKDER	PP, ASSAM
<b><u>MOTION</u></b>				
64	CrI.Pet./941/2022 B/O	MD. TAHSIN <b>Versus</b> TAIBA KHAN	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	
<b><u>BAIL HEARING (BA)</u></b>				
65	Bail Appln./2211/2022 FIXED	AJAY THAKURIA @ AJOY THAKURIA <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
66	Bail Appln./2212/2022 WITH CASE DIARY, FIXED	RAHUL ALI @ RAHUL <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/539/2022 <b>in</b> Bail Appln./2212/2022	RAHUL ALI @ RAHUL <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
67	<b>WITH</b> Bail Appln./2015/2022	MD TAFIQL ISLAM @ BABU <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/535/2022 <b>in</b> Bail Appln./2015/2022	MD TAFIQL ISLAM @ BABU <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
68	<b>WITH</b> Bail Appln./2016/2022	MD ASHIKUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MS. S DEVI	

**BAIL HEARING**

69	AB/2146/2022 FIXED	LUKU DEWARAH <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN MS R A MOSTAFI	PP, ASSAM
70	AB/2384/2022 FIXED	MD. ARSHAD ALI <b>Versus</b> THE STATE OF ASSAM	MS B DEVI	PP, ASSAM
71	AB/2462/2022 FIXED	JANGSER ALI @ JAMSHER ALI <b>Versus</b> THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
72	AB/2501/2022 FIXED	HABEJ UDDIN AHAMED AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MD A K AHMED K SHIKDER	PP, ASSAM
<b><u>ORDERS</u></b>				
73	Review.Pet./194/2019 WP(C) 6126/2013(D/O), FIXED	THE STATE OF ASSAM <b>Versus</b> MD. HAFIZUR RAHMAN AND 3 ORS	MR. Y DOLOI MS. M D BORAH SC, TRANSPORT	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MS N NEWME MR A CHETIA PP, ASSAM (R2)
74	I.A.(CrI.)/176/2020 WITH OFFICE NOTE, B/O <b>in</b> CrI.A./259/2020 <b>WITH</b> CrI.A./259/2020 (Filing Number)	SRI MRIDUL BAISHYA <b>Versus</b> HIRA DAS AND ANR.  SRI MRIDUL BAISHYA <b>Versus</b> HIRA DAS AND ANR	MR P SHARMAH MR P SONOWAL MR. S DEORI	
75	CrI.A./39/2022 WITH LCR 5 FILES, FIXED  <b>WITH</b> I.A.(CrI.)/102/2022 <b>in</b> CrI.A./39/2022	MAMTAZ ALI <b>Versus</b> THE STATE OF ASSAM  MAMTAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MD S ULLAH MR. S K CHETRY  MR. N UDDIN MR. M ISLAM MD S ULLAH MR. S K CHETRY	PP, ASSAM  PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 71 TO 128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
73	WP(C)/5679/2022 CAVT. NO.07422/022, FIXED	MOHD. RAFIQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R DHAR MD. A MATLIB MR B C MUCHAHARY	SC, HIGHER EDU MR J MOLLAH FOR CAVEATOR SC, G U
<b>WITH</b>				
74	WP(C)/6105/2022	MD. NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS. S P DAS	SC, HIGHER EDU SC, G U
75	WP(C)/6104/2022 CAVT. NO.09852/022, B/O	AVADHESH KUMAR SINGH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. M KHATANIAR MR. U K GOSWAMI	SC, SEC. EDU. MR. M A SHEIKH MS F INTAZ MR. K U AHMED FOR CAVEATOR
<b>BAIL HEARING</b>				
76	AB/1598/2022 FIXED	ASHOK KUMAR JAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S R RABHA MS. M DEVI MR. A DAS MR. R P SINGH	PP, ASSAM
<b>ORDERS</b>				
77	WP(C)/712/2022 FIXED	MINA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS D DUTTA	SC, SEC. EDU. GA, ASSAM
<b>WITH</b>				
78	WP(C)/202/2022	DAMBARU DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH MS. B CHOWDHURY	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 16/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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8)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
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16)	MR. R P KAKOTI SR. ADV.	14-09-2022	To	17-09-2022
17)	MR. N H LASKAR	16-09-2022	To	20-09-2022
18)	MR. S C KEYAL	16-09-2022	To	25-09-2022
19)	MR S BORGOHAIN	16-09-2022	To	29-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,16th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
54	WP(C)/968/2022 PART-HEARD, FIXED	DHANJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
55	WP(C)/1819/2021 FIXED	JOYDEEP NATH MAZARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, PNRD GA, ASSAM
56	WP(C)/3967/2021 FIXED	ARUNABHA GOSWAMI AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A C BORBORA MR. U K NAIR MRS. R BORBORA MR. N B GOHAIN	SC, PNRD SC, PERSONAL DEPT. SC, FINANCE
57	WP(C)/2511/2022 FIXED	MANJU DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, AG SC, G.H.C
<b>ORDERS</b>				
58	Cont.Cas(C)/37/2022 FIXED	HEMEN MAHANTA @ HEMENDRA CHANDRA MAHANTA <b>Versus</b> MONALISA GOSWAMI AND 3 ORS.	MR B M DEKA MS D MAHANTA	MR. A GAYAN (r-3)

LEAVE NOTE OF ADVOCATES FOR 16/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,16th September 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.43-70) AND (CRL.PET.  
MATTERS, ITEM NOS. 31-60) ),ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
58	Bail Appln./2343/2022 B/O	BILLAL HUSSAIN @ BILLAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. M K BORAH MRS. P KASHYAP	PP, ASSAM
<b><u>MOTION</u></b>				
59	AB/2728/2022 B/O	KRISHNA SARKAR <b>Versus</b> THE STATE OF ASSAM	MS. R KALITA MS N BORDOLOI	PP, ASSAM
<b><u>ADMISSION</u></b>				
60	Crl.Pet./88/2021 WITH LCR 1 FILE, FIXED	SIDDEQUE AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR	MR. M PHUKAN(Spl. P.P., CM Vigilance) MR. P P DUTTA MR. M HUSSAIN (R-2) MRS N. SINGHA (R-2) PP, ASSAM
61	Crl.Rev.P./419/2022 B/O	MD. ABDUL MOZID <b>Versus</b> THE STATE OF ASSAM	MR G BORDOLOI V SOLO MS. J BURAGOHAIN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
62	AB/1161/2022 FIXED	RAJIB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
<b><u>ORDERS</u></b>				
63	Crl.Pet./707/2019 WITH LCR 1 FILE, B/O	BRAHAM PRAKASH BANSAL <b>Versus</b> THE STATE OF ASSAM	MR. U SAIKIA MR. R K NATH	PP, ASSAM
<b><u>HEARING</u></b>				
64	Crl.A./137/2010 WITH OFFICE NOTE, LCR 3 FILES, FIXED	BANARASI MAHATO <b>Versus</b> BONNAYA GOGOI and ANR,	MS R D MAZUMDAR (AMICUS CURIAE) MR.A C BORBORA MRS.R BORBORA MR.M G SINGH	MR.B M CHOUDHURY MR.R SEKHAR MR.N BHARALI MR.A BARUAH MR.J GOGOI

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LEAVE NOTE OF ADVOCATES FOR 16/09/2022

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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Web:ghconline.gov.in

**[ For Friday,16th September 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[JUDGMENT OF THE FOLLOWING CASES PERTAINING TO THE PRINCIPAL SEAT WILL BE DELIVERED BY HIS LORDSHIP AT THE AIZAWL BENCH THROUGH REMOTE VIDEO CONFERENCING**

**LINK FOR REMOTE VIDEO CONFERENCING:**

<https://meet.google.com/bjq-xfub-nti>

**LEARNED ADVOCATES MAY AVAIL VIDEO CONFERENCING FACILITY IN COURT NO. 23]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
1	Crl.Rev.P./138/2019 (AT 10:30 AM)	MOUSUMI MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. R MAZUMDAR MR. A GANGULY MR. A GANGULY MR H BEZBARUA MR. U SARMA MS. P K DEVI MR T CHHETRI	MR. S C BISWAS MS J BORAH MR. P S BISWAS MS A BORAH PP, ASSAM
2	Crl.Pet./25/2020 (AT 10:30 AM)	SANDEEP JAISWAL AND ANR. <b>Versus</b> M/S. PERFECT PAPER CONVERTER AND ANR.	MR. B DEKA MS P BARUAH	MR H GUPTA PP, ASSAM (R2)
3	Crl.Pet./518/2021 (AT 10:30 AM)	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM	MR. M P SARMA MS. B M CHHETRI	PP, ASSAM
4	Crl.Pet./158/2022 (AT 10:30 AM)	ARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. T SOM MR. P TELI	MR. R MAJUMDAR (R-2) MR M RANA (r-2) A SARKAR (r-2) PP, ASSAM
5	Crl.Pet./576/2022 (AT 10:30 AM)	PANKAJ KUMAR GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S NEOGI MR. T DEURI MS T WAPANGLA MR D KALITA	MR. M KALITA (R-2) MR. A PHUKAN (R-2) MR. N M DAS (R-2) MR. J HATIMURIA (R-2) PP, ASSAM
6	Crl.Pet./597/2022 (AT 10:30 AM)	THE STATE OF ASSAM AND ANR <b>Versus</b> LALHRUAIZELA		MS. S B CHOUDHURY MR. S K DAS

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LEAVE NOTE OF ADVOCATES FOR 16/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Friday,16th September 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(SAO AND FAO MATTERS),ALONG WITH THE FOLLOWING MATTERS ON THURSDAY AND FRIDAY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>WITHDRAWAL</u></b>				
49	Bail Appln./2189/2022 WITH CASE DIARY, B/O	PALASHJYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN MR. C M MAHANTA	PP, ASSAM
<b><u>MOTION (BA)</u></b>				
50	Bail Appln./2339/2022 B/O	PALLABI CHOUDHURY @ PALLAVI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. P P BARUAH MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
51	Bail Appln./2342/2022 B/O	BRAJEN DEKA @ BITTU <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
52	Bail Appln./1958/2022 WITH CASE DIARY, FIXED	SAMSUN NOOR @ SAMSUL NOOR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
53	Bail Appln./2001/2022 FIXED	LITON MIA <b>Versus</b> THE STATE OF ASSAM	MR. S P CHOUDHURY MS B DEVI	PP, ASSAM
54	Bail Appln./2014/2022 WITH CASE RECORD, FIXED	SIDDIQUE ALI <b>Versus</b> THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
55	Bail Appln./2023/2022 WITH CASE RECORD, FIXED	MD. IKRAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
56	Bail Appln./2090/2022 WITH CASE DIARY, FIXED	DIMSIANNEM @ PRICILLA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST  
LIST DATED 12-09-2022 TO 23-09-2022  
(RELATING TO SPECIAL LIST(MAC.APP MATTERS)  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ORDERS

51	I.A.(Civil)/3208/2019 FIXED in MACApp./11918/2019 <b>WITH</b> MACApp./11918/2019 (Filing Number)	MD. AZAD ALI AND ANR <b>Versus</b> SRI PINKU SAIKIA AND 2 ORS.  MD. AZAD ALI AND ANR <b>Versus</b> SRI PINKU SAIKIA AND 2 ORS	MR. D DAS MR. B J TALUKDAR	MR. R C PAUL (R3)
52	I.A.(Civil)/778/2020 WITH LCR, B/O in MACApp./130/2020  <b>WITH</b> MACApp./130/2020	M/S UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> PAKHILA BAISHYA AND ANR  M/S UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> PAKHILA BAISHYA AND ANR	MS N NATH MR. M DUTTA  MS N NATH MR. M DUTTA	MR D MONDAL (r-1,2)
53	I.A.(Civil)/1038/2020 FIXED in MACApp./4298/2020  <b>WITH</b> MACApp./4298/2020 (Filing Number)  <b>WITH</b> I.A.(Civil)/4300/2020 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI PRAFULLA NAYAK AND 2 ORS  ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI PRAFULLA NAYAK AND 2 ORS  ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI PRAFULLA NAYAK AND 2 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
54	MACApp./175/2022 FIXED	SRI PRAFULLA NAYAK AND 2 ORS UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SRI NIRJU PATGIRI AND 2 ORS	MR H BURAGOHAJIN MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	MR. S C BISWAS MR. S C BISWAS MS A DAS (R-1)

**WITH**  
I.A.(Civil)/1065/2022  
in MACApp./175/2022

UNITED INDIA INSURANCE CO. LTD.  
**Versus**  
SRI NIRJU PATGIRI AND 2 ORS

MR H BURAGOHAIN  
MR S S SHARMA  
MS L SHARMA  
MR. B J MUKHERJEE

MR. S C BISWAS  
MR. S C BISWAS  
MS A DAS (R-1)

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LEAVE NOTE OF ADVOCATES FOR 16/09/2022

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15)	MS. B M CHETRI	14-09-2022	To	23-09-2022
16)	MR. R P KAKOTI SR. ADV.	14-09-2022	To	17-09-2022
17)	MR. N H LASKAR	16-09-2022	To	20-09-2022
18)	MR. S C KEYAL	16-09-2022	To	25-09-2022
19)	MR S BORGHAIN	16-09-2022	To	29-09-2022



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,16th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 21**

**[CRIMINAL AND CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

57	FAO/41/2019 CAVT. NO.0839/2019 P/H, FIXED, WITH LCR	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), <b>Versus</b> ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	<b>WITH</b> I.A.(Civil)/594/2020 <b>in</b> FAO/41/2019	ASSAM DRUG DEALER ASSOCIATION AND ANR <b>Versus</b> ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD),	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	MR D BARUAH
58	FAO/42/2019  CAVT. NO. 0838/2019	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS <b>Versus</b> ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	<b>WITH</b> I.A.(Civil)/537/2020 <b>in</b> FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION(ADDA) <b>Versus</b> CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. R BORPUJARI
59	MC/1206/2013 in MACApp. SL. NO. 192837, WITH LCR, FIXED	MUSTT. NOSIA KHATUN <b>Versus</b> ARCHANA DEY and ORS.	MS.J CHETRY MS.M BORA MS.A GOGOI	MRS.B ACHARYA MR.S K GOSWAMI MR.A ACHARYA
60	I.A.(Civil)/3742/2017 FIXED <b>in</b> MACApp./566/2017	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MISS PRIYANKA THAKURIA and 2 ORS	MR. A DUTTA MRS. P M DUTTA	MR. S K GOSWAMI (R1) MR I AHMED (R3) MR. R SHARMA (R1) MR. S SINGH (R1)
	<b>WITH</b> MACApp./566/2017	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MISS PRIYANKA THAKURIA and 2 ORS	MR.A DUTTA MRS.P M DUTTA	MR. S K GOSWAMI (R1) MR I AHMED (R3) MR. R SHARMA (R1) MR. S SINGH (R1)

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LEAVE NOTE OF ADVOCATES FOR 16/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MS. D GHOSH	03-09-2022	To	16-09-2022
8)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
9)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
10)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
11)	MR. R. ALI	07-09-2022	To	16-09-2022
12)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
13)	MR I HASSAN	12-09-2022	To	16-09-2022
14)	MR. A SARMA	21-09-2022	To	29-09-2022
15)	MS. B M CHETRI	14-09-2022	To	23-09-2022
16)	MR. R P KAKOTI SR. ADV.	14-09-2022	To	17-09-2022
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